

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 02-08-2021 To 02-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	802/2021	ABU CHHAYED @ TINKU @ ABU SAHED AND ORS	SUDIP GUHA	23-08-2021	1. THE NAME OF PETITIONERS NO. 1 AND 9 DO NOT MATCH WITH THEIR SIGNATURE.
2	CRM	815/2021	CHAPINA BIBI @ CHHAKINA BIBI	SUMAN SEHANABIS (MANDAL)	23-08-2021	1.. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
3	CRM	816/2021	KHURSID ALAM @ KHURSIDUL ALAM AND ANR	JAYDEEP KANTA BHOWMIK	23-08-2021	1.THE SECTION MENTIONED IN ACT ON THE PRESENTATION FORM IS INCORRECT. 2.SIGNATURE OF THE DEPONENT IS MISSING IN THE ID PROOF. 3.THE SIGNATURE OF PETITIONER NO. 2 IS MISSING IN THE VAKALATNAMA.
4	CRM	818/2021	BHIM RAI	ABHISEK PALIT	23-08-2021	1. LOWER COURT CASE DETAILS ON BODY IS NOT MATCH WITH THE CERTIFIED COPY. 2.PEN THROUGH IS MISSING ON PETITIONERS PAGE 3.ADVOCATE AND DEPONENT SIGNATURE MUST BE NEEDED IN AFFIDAVIT COPY. 4.SIGNATURE OF THE PETITIONER IS TOTALLY ILLEGIBLE ON VAKALATNAMA PAGE. 5. ADVOCATE FULL ADDRESS IS MUST BE NEEDED ON VAKALATNAMA COPY.
5	CRM	819/2021	SAHID MIYA @ SAHID MIAH	HILLOL SAHA PODDER	23-08-2021	PINCODE IS MISSING IN PETITIONERS ADDRESS ON PRESENTATION FORM A.
6	WPA	1133/2021	SANKAR ROY	SATYAKI BASU	23-08-2021	1.SEQUENCE OF PAGE NO IS INCORRECT.
7	WPA	1160/2021	SUSHANTA ROY	SAKTI PADA JANA	23-08-2021	1. PIN CODE NOS OF RESPONDENT NOS 6 AND 7 ARE NOT PROVIDED,
8	WPA	1162/2021	SILIGURI PRIMARY TEACHERS TRAINING COLLEGE	JAYANTA MITRA	23-08-2021	1. RESPONDENTS SERIAL NOS. ARE WRONG

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